

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8208 OF 2001

UNION OF INDIA

Appellant (s)

VERSUS

SADHANA KHANNA

Respondent(s)

(With office report)

Date: 11/12/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. T.S. Doabia, Sr.Adv.

Ms. Kiran Bhardwaj, Adv.

Ms. Sushma Suri,Adv.

For Respondent(s)

Ms. Rachna Gupta,Adv.

Dr. Indra Pratap Singh, Adv.

Mr. Amrit Singh, Adv.

UPON hearing counsel the Court made the following
ORDER

Mr. T.S. Doabia, learned senior counsel appearing on behalf of the appellant started his arguments at 3.55 P.M. and was on his legs when the Court rose for the day. The matter remained as part heard.

(Sukhbir Paul Kaur)
Court Master

(Neeru Bala Vij)
Court Master